

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF APRIL 2023**

Sl. No.	Nature	Opening balance as on 01.04.2023	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Converted Cases	Total Institution	Backlog Disposal Cases/converted cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.04.2023	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	58	0			0			4	4	54	4
2	WA	674	47			47			139	139	582	0
3	WPC	11090	431	4		435	3		324	327	11198	3
4	WPL	1145	11			11	1		23	24	1132	4
5	WPS	18078	637	4	1	642			698	698	18022	64
6	WPT	761	26			26			4	4	783	0
7	WPCR	2700	47	1		48	1		141	142	2606	23
8	WPPIL	313	12			12	1		32	33	292	1
9	WP 227	1734	80		2	82			36	36	1780	0
10	WPHC	7	2			2			5	5	4	0
A	TOTAL (1 to 10)	36560	1293	9	3	1305	6	0	1406	1412	36453	99
1	FA	2985	20	4		24			13	13	2996	11
2	FAM	332	2			2	2		19	21	313	8
3	FA(MAT)	425	25	2	1	28			13	13	440	0
4	SA	5712	56	6	1	63			22	22	5753	18
5	MA	354	22	1		23	2			2	375	0
6	MAC	9276	168		1	169			35	35	9410	18
7	CR	332	11	3		14	1		20	21	325	4
8	MCC	795	43			43			48	48	790	2
9	COMP APPEAL	3	0			0				0	3	0
10	COMP PET	14	0			0			1	1	13	1
11	EP	2	0			0				0	2	0
12	TPC	153	20			20			13	13	160	0
13	CONT	2109	89	2		91			118	118	2082	1
14	ITA	4	0			0				0	4	0
15	ARBA	224	4			4			1	1	227	1
16	ARBAP	8	0			0				0	8	0
17	ARBR	47	2	1		3			8	8	42	0
18	TAXC	211	39			39	1		5	6	244	0
19	REVP	219	13			13			17	17	215	0
20	CVLREF	0	0			0				0	0	0
B	TOTAL (1 to 19)	23205	514	19	3	536	6	0	333	339	23402	64
TOTAL (A+B)		59765	1807	28	6	1841	12	0	1739	1751	59855	163
MAIN CRIMINAL CASES												
1	CRREF	5	0			0			1	1	4	
2	CRA	16177	231	1		232	2		172	174	16235	72
3	CRR	6024	119	3	1	123			71	71	6076	23
4	MCRC	1561	721			721			760	760	1522	
5	MCRCA u/s 438 CrPC	287	126	1		127	1		163	164	250	
6	CONTR	4	0			0			0	0	4	
7	CRMP	5282	210			210			106	106	5386	6
8	TPCR	33	6			6			3	3	36	
9	ACQA	3213	21			21			9	9	3225	7
C	TOTAL (1 to 9)	32586	1434	5	1	1440	3	0	1285	1288	32738	108
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		92351	3241	33	7	3281	15	0	3024	3039	92593	271
PENDENCY INCREASE/DECREASE		92351	INCREASE (+242)							92593		

Over 5 Years Pendency as on 01.04.2023	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.04.2023	Over 5 Years Decrease Pendency during the month
29486	16	271	29231	-255